

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No.217
CP(IB)/138(AHM)2022

Proceedings under Section 95 IBC

IN THE MATTER OF:

Indian Bank (Erstwhile Allahabad Bank)
V/s
Manoj N Patel

.....**Applicant**

.....**Respondent**

Order delivered on 28/11/2023

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Sunil Bhavsar, Advocate i/b Mr. Ritesh D
Patadia, Advocate
Guarantor : Mr. Arjun Padhiyar, Advocate for Mr. Harmish K
Shah, Advocate

ORDER

Heard the Ld. Counsel for the applicant. He has given the name of Resolution Professional has been suggested as IRP. The applicant is directed serve a copy of the documents to the respondent in the matter.

Order reserved.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)